

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.107/TT/2013

Date: 8.10.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for upgradation of transfer capacity of  
Talcher-Kolar HVDC Bipole

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 29.10.2013:-

1. The reason for not including the additional capital expenditure in the main petition;
2. The details of payment withheld and the reason for the delay in payment of completion work as per Form-9;
3. The detailed break-up of additional capital expenditure mentioned in Form-9.

Yours faithfully,

Sd/-  
(P.K. Sinha)  
Assistant Chief (Legal)